

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 15th JULY, 2021, 03:00 P.M.

TP No.42/CTB/2019, (CP (IB) No.251/KB/2017), CA No. 09/CTB/2020,
CA No. 10/CTB/2020, CA No. 18/CTB/2020, IA No. 30/CTB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Rural Electrification Corporation Ltd. -Vs- Ferro Alloys Corporation Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Saurav Panda, Adv.
Ms. Charu Bansal, Adv.
Mr. Umesh Mishra, Adv.
Mr. Vinay Deshpande, Adv.
Mr. Pooja Ashara, Adv.

For Respondent (s)

Mr. N. S. Ahluwalia, Adv.
Mr. S. K. Acharya, Adv.
Mr. A. Sharma, Adv.

ORDER

CA No. 09/CTB/2020 and CA No. 10/CTB/2020, pleadings are complete.

List all the connected IAs this matters on 05.08.2021.

Sd

**Satya Ranjan Prasad
Member (Technical)**

Sd

**Rajasekhar V.K.
Member (Judicial)**